(ग)कमी के संबंध में वर्ष 1994-95 के अंत में दिनांक 30.11.95 की स्थिति के अनुसार इस बारे में की गयी कार्रवाई की स्थिति नीचे दी गई है:~

# ईस्टर्न कोलफील्ड्स लिमिटेड

48 (अड़तालीस) अधिकारियों के विरुद्ध अनुशासनात्मक कार्रवाई शुरू कर दी गई है।

# भारत कोकिंग कोल लिमिटेड

28 (अट्ठाइस) अधिकारियों के विरुद्ध अनुशासनात्मक कार्रवाई शुरू कर दी गई है।

# सेंट्रल कोल फील्ड्स लिमिटेड

30 (तीस) अधिकारियों के विरुद्ध अनुशासनात्मक कार्रवाई शुरू कर दी गई है।

# Construction of Daiteri-Banspani line in Orissa

129. SHRIMATI JAYANTI PATNAIK: Will the Minister of RAILWAYS be pleased to state:

- (a) the target date for completing the construction of Daiteri-Banspani line in Orissa:
- (b) the progress made as on the 31st march, 1996;
- (c) the reasons for delay in the construction of that project; and
- (d) the steps taken to expedite the construction work?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) The line is currently targetted for completion in 1998-99, subject to availablity of resources.

- (b) Banspani to Joruri (15kms.) is targetted for completion in August, 1996. The earthwork and bridges are under construction beyond Joruri.
  - (c) Constraint of resources.
- (d) The possibility of obtaining private funds to enable earlier completion of the line is being explored.

#### Drafting of National Policy on Women

130. SHRI JANARDHANA POOJARY: Will the Minister of HUMAN RESOURCE

# DEVELOPMENT be pleased to state:

- (a) whether the National Policy on Women has since been drafted; if so, the details thereof; and
  - (b) if not, by when it will be drafted?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI): (a) Yes, Sir. A copy of the draft policy is given in the Annexure. [See Appendix 178, Annexure No. 6]

(b) Does not arise.

## Aanganwadi workers

- 131. SHRI JANARDHANA POOJARY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether Government propose to provide facilities enjoyed by Government employees to Aanganwai workers also; if so, the details of the proposal; and
  - (b) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI): (a) and (b) No, Sir. No such proposal is under consideration of the Government at present. It is, however, indicated that anganwadi workers are honorary workers drawn largely from the local community and are paid a fixed amount of honorarium for the voluntary effort put by them in the Implementation of Integrated Child Development Services (ICDS) Scheme.

#### PAPERS LAID ON THE TABLE

## Notification of Ministery of Agriculture

THE MINISTER OF AGRICULTURE (SHRI CHATURANAN MISHRA): Sir I lay on the Table, under sub-section (6) of Section 3 of the Essential Commodities Act, 1955, a copy (in English and Hindi) of the Ministry of Agriculture (Department of Agriculture and Cooperation), Notification S.O. No. 306(E) dated the 17th April, 1996, regarding the supplies of fertilisers to be made by domestic manufacturers of fertilisers to various States, Union Territories/Commodity Board during the period 1st April, 1996 to 30th September, 1996